

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 301
CP No. 18/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Bitthal Das Maheshwari and Anr.

...Petitioners

Versus

Radhegovindkripa Developers Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

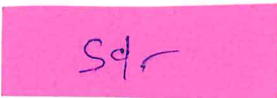
For the Petitioner : Shivangshu Naval, Adv.

For the Respondent : Naresh Kumar Sejvani, Adv.
Nivedita R Sarda, Adv.

ORDER

Heard Mr. Shivangshu Naval, Adv. appearing on behalf of the Petitioner. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent No. 1,2,3. Ms. Nivedita R. Sarda, Adv. appearing on behalf of the Respondent No. 4. Mr. Aditya Singhla, Adv. appearing on behalf of the Respondent No. 5. Learned counsel for the Respondent may complete the part of pleading, if any, left in the main CP.

Mr. Shivangshu Naval, Adv. appearing on behalf of the Applicant submits that he has filed an application, however, this application is not listed today. Learned counsel for the Respondent No. 1,2,3 submits that he has filed reply to the application filed by Mr. Shivangshu Naval. List the matter on 12.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 16, 2024